- (b) the States which would be benefited from above said projects and the power transmission capacity of each project;
- (c) whether these projects would be developed on tariff basis through competitive bidding; and
 - (d) by when the above said transmission projects are likely to commence?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Government of India has notified on 08.07.2014 nine no. Inter-State power transmission projects estimated at ₹ 12,272 crore.

- (b) These transmission projects includes system strengthening schemes in the Northern, Western and Southern Regions and the generation linked projects in Chhattisgarh, Madhya Pradesh and Tamil Nadu and accordingly these States would be benefitted. These schemes consist of power transmission lines of 765 kV and 400 kV voltage level. Normally, a 765 kV single circuit have power carrying capacity of 2000 MW and 400 kV D/C quad line of 1600 MW.
- (c) Yes, Sir. These projects will be implemented under Tariff Based Competitive Bidding (TBCB) route.
 - (d) These projects are likely to commence in 8-10 months.

Impact of construction of hydro electric projects in Assam

1297. SHRI SANTIUSE KUJUR: Will the Minister of POWER be pleased to state:

- (a) the present status of the construction work of Subansiri Lower Hydroelectric Project of NHPC;
 - (b) by when it is likely to be completed;
- (c) what new steps Central Government has taken specifically to meet the power crisis in Assam and the entire North-Eastern Region;
- what would be fate of the people in Assam, if Bhutan and Arunachal Pradesh go ahead with their several hydro projects for power generation; and
- (e) the action/project work undertaken by Government to safeguard life, livestock and property of the people of the downstream areas in Assam affected by such projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Presently, the construction work of Subansiri Lower Hydro Electric Project of NHPC is at standstill since 16.12.2011 due to agitation launched by various activists in Assam. Till date, approximately 55% of the works of the project have been completed.

- (b) The project is likely to be commissioned within a period of approximately 54 months after withdrawal of agitation against the construction of the project.
- (c) The following steps have been taken by the Central Government to meet the power crisis in Assam and the entire North Eastern Region:-
 - * The power allocation to Assam from Central Generating Stations (CGS) in 727 MW. The Central Government has further allocated 42.32 MW out of unallocated pool of Central Generating Stations of Eastern Region w.e.f. 1st July, 2014.
 - * At present five numbers hydroelectric project totaling to 2810 MW and five numbers of thermal projects totaling 1365.3 MW are under construction in the North Eastern Region.
 - * In order to increase the power generation of hydroelectric power plants, the generating utilities in the Country undertake, Renovation, Modernization, Uprating and Life Extension (RMU and LE) works in the existing old hydroelectric power projects.
 - * To strengthen the Sub-transmission and Distribution infrastructure, the projects have undertaken R-APDRP in North-East Region also.
 - * Twenty new hydroelectric projects and three thermal power projects in NER, aggregating about 20938 MW have been concurred by CEA.
- (d) and (e) To assess the downstream impact of Hydroelectric Projects in Bhutan and Arunachal Pradesh, the downstream impact studies have already been taken up in respect of most of the river basins in Arunachal Pradesh. As far as Subansiri Lower HEP is concerned, following measures have been proposed to safeguard life, livestock and property of the people of the downstream areas in Assam:-
 - * Continuous downstream discharge of 250 cumecs during lean season by running one turbine continuously 24 hours a day.
 - * Embankment Protection works shall be carried out for 30 km downstream of dam to prevent the bank erosion.
 - * Establishment of flood forecasting and flood warning systems for flood mitigation in downstream areas.
 - * Constitute an Independent Reservoir Regulation Committee.
 - * An amount of ₹ 470 cr. has been allocated for Downstream, out of which

₹ 145 crs. For downstream protection measures, ₹ 320 crs. For Development works in downstream area and ₹ 5 crs. For Social awareness and mass awakening program.

Coal supply to NTPC power plant in Chhattisgarh

†1298. DR. BHUSHAN LAL JANGDE: Will the Minister of POWER be pleased to state:

- (a) whether coal was supplied to the NTPC power plant from the Coal India Ltd. in Chhattisgarh;
- (b) whether there is any proposal to import remaining 35 per cent requirement of coal as at present there is a provision to supply only 65 per cent requirement of coal from the coal linkage;
- (c) whether a demand has been made by that State to make hundred per cent supply of coal to NTPC from the coal linkage; and
- (d) if so, whether Government would agree thereto as the State is itself a coal bearing area?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir. South Eastern Coal Field (SECL), a subsidiary of Coal India Limited (CIL) supplies coal to Korba STPS (2600 MW) and Sipat STPS (2980 MW) of NTPC.

- (b) Power Utilities including NTPC Ltd. are importing coal to bridge the shortfall in availability of domestic coal. For the year 2014-15, Power Utilities have been advised to import 54 MT coal to meet the shortfall. During April-June, 2014 as against annual target of 16.6 MT, NTPC has so far imported 3.6 MT.
- (c) and (d) In view of shortage of domestic coal as of now, it would not be feasible to meet 100% coal requirement of power producer (including NTPC) from domestic coal production alone.

Allocation of power to Telangana

- 1299. SHRIMATI GUNDU SUDHARANI: Will the Minister of POWER be pleased to state:
- (a) whether it is a fact that there has been a demand from political parties and people of Telangana to allocate 500 MW of power from NTPC to the State to tide over with its shortage for three years; and

[†]Original notice of the question was received in Hindi.